NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: CP/34/2017

NAME OF THE TRANSFEROR

: RAAKHEE SHASHIKANT

NAME OF THE TRANSFERRE

: AARYAN INSTITUTE OF MANAGEMENT PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

N. KALIDOSS

coursul for petiton

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner submitted that the auditor's report has been filed and prayed for time to file objections to the same. Time is enlarged at request. Put up on 05.03.2018.

(S VIJAYARAGHAVAN) Member(Technical) (CH. MOHD SHARIEF TARIQ)

Member(Judicial)

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